

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 100 of 2021

Petitioner : Tribunal on its own motion Suo Motu based on the News item published in The Hindu Newspaper, Chennai Edition Dt.09.04.2021, " Dumping of garbage foiled near Anamalai, trucks Seized".

Versus

Respondent(s) : Chief Secretary to Govt. of Tamil Nadu, & Others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, REGIONAL OFFICE,
ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE POLLUTION
CONTROL BOARD**

Adv.Remam Smrithi.

ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 100 of 2021

Petitioner : Tribunal on its own motion Suo Motu based on the News item published in The Hindu Newspaper, Chennai Edition Dt.09.04.2021, " Dumping of garbage foiled near Anamalai, trucks Seized".

Versus

Respondent(s) : Chief Secretary to Govt. of Tamil Nadu, & Others

**VOLUME 1
Index**

Sl.No	Description	Pages
1	Report filed by the Environmental Engineer, Regional Office, Ernakulam for and on behalf of the Kerala State Pollution Control Board.	1-2

Dated this the 18th Day Of March 2022

Rema Smrithi, Advocate
ADDITIONAL STANDING COUNSEL FOR THE RESPONDENT

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
IN**

ORIGINAL APPLICATION NO. 100 of 2021

Petitioner : Tribunal on its own motion Suo Motu based on the News item published in The Hindu Newspaper, Chennai Edition Dt.09.04.2021, " Dumping of garbage foiled near Anamalai, trucks Seized".

Versus

Respondent(s) : Chief Secretary to Govt. of Tamil Nadu, & Others

**REPORT FILED BY THE ENVIRONMENTAL ENGINEER, REGIONAL OFFICE,
ERNAKULAM FOR AND ON BEHALF OF THE KERALA STATE POLLUTION
CONTROL BOARD**

- 1) I, Mini Mary Sam, aged 55 years, W/o Ranjan Jacob, Environmental Engineer do here by submit that I am authorised to represent the Kerala State Pollution Control Board, and that I am conversant with the facts of the above case and I may state as follows.
- 2) In compliance with the order dated 24.12.2021 the Board had requested CPCB to suggest for the possibility of a system for continuous online monitoring system to monitor the total input of raw materials procured, produced, used, waste generation and disposal. CPCB (RO, Bangalore) held online meeting on 27.01.22 with Kerala PCB and Tamilnadu PCB to discuss this matter. It is submitted that Kerala Board initiated a proposal for the development of real time waste tracking system




Mini Mary Sam
Environmental Engineer(HG)

including biomedical waste. The proposal has been submitted to the Govt. for approval. Copy of the letter to the Government dated 09.03.2022 is enclosed as Annexure R12(a)

All that is stated above are true to the best of my knowledge information and belief.

Dated this 19th day of March 2022



A handwritten signature in blue ink, appearing to read 'Mini Mary Sam', written over two horizontal lines.

Environmental Engineer

Mini Mary Sam
Environmental Engineer(HG)